



2026:AHC:14744

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 625 of 2026

Deepak Kumar Srivastava

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Vivek Singh
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. At the very outset, Sri Vivek Singh, learned counsel for the writ petitioner seeks to withdraw the present petition, wherein the the promotion order has been challenged with the affected parties have not been made in the present writ petition, with liberty to file afresh, as according to him, the present petition has not properly been constituted.
2. Learned counsel for the respondents have no objection to the same.
3. The writ petition is **dismissed** as withdrawn with liberty aforesaid.

January 21, 2026
A. Prajapati

(Vikas Budhwar,J.)